

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose     | Section          | Name of the Parties M/s. / Mr.                      |
|----------------------|----------|-------------|------------------|---|
| CP 191/16            | TP 78/17 | For hearing | 433( e) / 433(f) | Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd |

|         |                                     |                        |
|---------|-------------------------------------|------------------------|
| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM |
|---------|-------------------------------------|------------------------|

SIGNATURE

① Sandeep for *Sandeep* Petitioner *Sandeep*  
 Annapoorna S *Annapoorna S*  
 ② Akshata Benegal *Akshata Benegal* Respondent *Akshata Benegal*  
 9886940570

**ORDER**

Proxy Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. Counsel for Petitioner has filed rejoinder. For hearing finally, list it on 14.03.2018.

*Member (T)*

*Member (J)*